## **Declaration of Assets and Liabilities**

Year: 2022-2023

. राजीव (या)

I, KAUSHAL KUMAR, Son/Daughter of SHRI RAMANAND PRASAD, aged 42 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Personal Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## **Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name (s)	Dependan t-1 name	Dependant-2 Name	Dependa nt-3 Etc. Name
(i)	Cash	Rs. 15,000/-	Bebi Kumari	JAYDEEP KUMAR	BHOOMIKA KUMARI	NIL
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	MBGB- 75,000/- SBI-97,000/-	Rs. 2,000/- Allahabad Bank	NIL .	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Policies, etc.	Per annum premium for LIC (1) Rs. 4,047/- (2) Rs. 14349/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE year 2016, BR-01CV0697	NIL	NIL	NIL	NIL
(v)	Jewelry (give details of weight and value	NIL	Gold 30 gm Silver 300 gm	MIL	Gold-05 gm	NIL
(v)	Other assets, such as value of claims/interests	T.V, Fridge and other Home Appl.	NIL	NIL	NIL	NIL

Note:- Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\*Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets**

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non- Agricultural Land -Locations (s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial and residential) -Survey/door Number (s) -Extent (Total measurement)	NIL	NIL	NIL	NIL	NIL

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	-Current market value					
-	Houses/Apartments, etcSurvey/door Number (s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(v) (	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:
[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/Financial Institution(s)/Department( s)	Amount outstanding as 13-02-2023	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL .	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- BEWPK4923F	NIL .	
	(ii)Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	NIL	NIL NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL		
	(iv) Property Tax	NIL	NIL	

## C. Personal Detail

PLACE: PATNA

Date: 13/02/2023

 GPF/CPF/PRAN NO.
 : 110144478011

 Gender
 : M
 (M/F)

 Date of Birth
 : 01/03/2021

 Class/Group
 : B
 (A/B/C)

Class/Group :- B (A/B/C)
Cadre :- Bihar Logiclative Assembly Countries

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.:- Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : 55191 m ChH)

Name of Employee

Designation

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: KAUSHAL KUMAR

Designation

:PERSONAL ASSISTANT

Department

:Bihar Legislative Assembly

**Note**: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.